

NATIONAL LOK ADALAT
RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE
JODHPUR

SUPPLEMENTARY

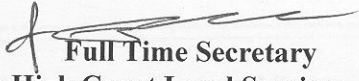
CAUSE - LIST

SECOND SATURDAY

12.09.2015

10.30 AM TO 01.00 PM
2.00 PM TO 04.30 PM

S.No.	Type of Case	No. & Title of Case	Name of Advocate
01.	CRL.R.190/2007,	SHEETAL STATE	MAHENDRA TRIVEDI-P PP-R
02.	CRL.R.493/2007,	KISTUR CHAND DILIP KOTHARI	J.K.CHANDA-P ANIL JOSHI-P G.K.CHANDA-P MANISH BOHRA-P PP-R VINAY SHRIVASTAV-R
03.	CRL.R.523/2007,	MOIYA @ MOHAN LAL STATE	LALIT BHANDARI-P PP-R
04.	CRL.R.540/2013,	CHAMPALAL STATE & ANR	DHIRENDRA SINGH-P J.V.S.DEORA-P K.R.BHATI-P NUPUR BHATI-P PUSPENDRA SINGH-P PP-R
05.	CRL.R.696/2007,	ATTAR SINGH STATE	D.S.UDHAWAT -P B.S.MERTIA-P PRS UDAWAT-P PP-R
06.	CRL.R.808/2007,	TRILOK SINGH RAMESHWAR LAL & ANR	B.SJODHA-P N.S.RATORE-P PP-R VINEET JAIN-R
07.	CRL.R.818/2010,	NATHU & ANR STATE	P.S.CHUNDAWAT-P RAJENDRA S.CHUNDAWAT-P PP-R
08.	CRL.R.766/2013,	CHAMPALAL STATE	SHALLI GAJJA-P PP-R
09.	CRL.R.558/2014,	KHEM CHAND M/S A.B.S.MOTERS	PRADEEP SHAH-P SANDEEP SHAH-P PP-R M.K.GARG-R
10.	CRL.R.884/2014,	PAL NATH GOPAL SOMANI & ANR	KAILASH KHATRI-P DRON KAUSHIK-R-
11.	CRL.R.332/2015,	SMT.PARVATI STATE	K.R.BHATI-P PUSPENDRA SINGH-P PP-R
12.	S.B.CIVIL SECOND APPEAL NO.161/1996,	RAMPRASAD & ARS ABDUL JABBAR & ORS.	O.P.PUNGLIYA-P SURENDRA MEHTA-R


Full Time Secretary
Rajasthan High Court Legal Services Committee
Jodhpur